

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1234/(MAH)/2017  
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES: Satish B. Date  
V/s.  
KBK Chem-Engineering Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Abhishek Khare	Counsel for Pet.	i/b. Adv. Amin Kherada
2.	Tanvi S. Naadgaonkar		T.S. Naadgaonkar
3.	Satish Date	Petitioner	S.B. Date

**ORDER**

**C.P. No.1234/I&BC/NCLT/MB/MAH/2017**

1. The Learned Counsel from the side of the Petitioner is present.
2. He stated that the requisite notice of demand and Petition was served on the Respondent.
3. However, there is no reply or compliance from the site of the Debtor.

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**...2...**

4. The Debtor is directed to be present in person on the next of hearing.
5. Meanwhile the Petitioner shall intimate or propose the name of the IRP.
6. Adjourned to **04.10.2017.**

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**12.09.2017**

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**